

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1959
ANSWERED ON:11.12.2008
SOCIAL WELFARE SCHEME BY OIL PSUS
Singh Shri Manik

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the works undertaken under social welfare schemes for the public by Oil PSUs i.e. Indian Oil Corporation, Hindustan Petroleum Corporation, Bharat Petroleum Corporation and Gas Authority of India Limited during the last three years in Madhya Pradesh;
- (b) the funds allocated/spent during the said period for such public welfare schemes/projects, company-wise; and
- (c) the norms and criteria laid down for undertaking such works in public interest?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c) Under the corporate social responsibility, Public Sector Undertakings under the Ministry of Petroleum and Natural Gas spent an amount within 0.75 to 1.0 percent of each company's net profit after tax of the previous financial year. The various schemes/activities that are undertaken for the welfare and socio-economic development of the economically down-trodden sections of the society are in the following seven thrust areas:-

Community development Drinking water/sanitation Educational aid Infrastructure/Street Lighting Healthcare/Medical Environment Protection Literacy enhancement/empowerment.

In terms of extant CSR Guidelines, programmes are identified in consultation with local/statutory /social groups like Gram Panchayat, Revenue offices, Collectorates, State authorities, District Hospitals/CMOs, school authorities and credible NGOs.

In so far as State of Madhya Pradesh is concerned, various welfare projects undertaken by Indian Oil Corporation, Hindustan Petroleum Corporation, Bharat Petroleum Corporation and Gas Authority of India Limited are indicated in Annexure-I. Details of funds spent on such social welfare schemes by major oil PSUs are indicated in Annexure-II.